

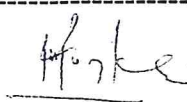

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/418/ (IB)/2017
NAME OF THE PETITIONER(S) : ELECTROMECH MATERIAL HANDLING SYSTEM
INDIA PVT LTD
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	N. P. VIJAY KUMAR R. PRADEEP	Counsel for Petitioner	
2.)	K.M.D MUHILAR	Counsel for Respondent	

ORDER

Counsel representing both the parties are present and prayed time for making submissions stated that order is awaited in respect of the appeal on the order passed by the Division Bench in another case, TCP 537/IB/2017, pending before the NCLAT wherein the respondent one and the same. Time extended at their request. Put up on 15.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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